

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:225
ANSWERED ON:26.08.2013
NATIONAL CHILD LABOUR PROJECT SCHEME
Pandurang Shri Munde Gopinathrao;Singh Shri Bhola

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the objectives; of the National Child Labour Project (NCLP) scheme being run by the Government for the rehabilitation of child labour in the country;
- (b) the total number of child labour in the country at present, the funds allocated and spent under NCLP scheme during each of the last three years and the current year, State/UT-wise;
- (c) the number of schools being run under NCLP and the number of children enrolled in such schools, district-wise;
- (d) whether the prescribed committees have been constituted at the district level to monitor the implementation of the said scheme and if so, the details thereof, State/UT-wise along with the main shortcomings/complaints that came to the notice of such committees; and
- (e) the remedial measures taken by the Government to address the issue?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAJIVOLA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 225 FOR ANSWER ON 26.08.2013 REGARDING NATIONAL CHILD LABOUR PROJECT SCHEME BY DR. BHOLA SINGH AND SHRI GOPINATH MUNDE.

- (a): The objective of the National Child Labour Project (NCLP) Scheme is to withdraw children working in hazardous occupations and processes, and mainstream them into formal education system.
- (b): As per NSSO survey 2009-10, the working children were estimated at 49.84 lakh. Grants released during the last three years and current year, year-wise and State-wise under NCLP are at Annexure-I.
- (c): As per the information received from various districts, the number of schools being run under NCLP Scheme and number of children enrolled in such schools, district wise, are at Annexure-II.
- (d) & (e): To monitor the implementation of the National Child Labour Project, Project Societies have been constituted at district level under the Chairmanship of District Magistrate/Collector. State-wise details of the Project Societies are at Annexure-III. The District Magistrate/Collector reviews the functioning of the project. The shortcomings/ complaints or any discrepancies which arise, are addressed at the level of the Project Society.